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Rationalisation Scheme, Scheduled to be completed in 1974-75 will commissioning enable the unit to dispense with the dependence on natural gypsum from Rajasthan and (iv) A Modernisation Scheme to partially replace the existing process of making Ammonia to increase the capacity to economic level and sustain production in future areas. This is under consideration of "overnment.

COMMITTEE TO GO INTO EFFICACY OF TELESCOPIC FREIGHT STRUCTURE

395. MISS SAROJ PURUSHOTTAM KHAPARDE: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government proposed to set up a high-power Committee to go into the efficacy of the telescopic and other freight structures now in operation on the railways; and
- (b) if so, what are the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) No.

(b) Does not arise.

BALANCE SHEETS OF KOHINOOR MILLS

396. SHRI S.B. **BOBDEY** A.G. SHRI KULKARNI **SHRIMATI** VIDYAWATI CHATURVEDI: SHRI N. JOSEPH: SHRI VR. PRASHAR:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to refer to the reply to the Unstarred Question No. 1253 given in the Rajya Sabha on the 5th December, 1972 and

(a) whether any investigations have been made on the Balance Sheets drawn by the ihe House of Kapadias in respect of Kohinoor Mills;

(b) whether the inter-linking investments made by Kapadias in various industries have been studied: and

to Questions

(c) if so, the action taken Government to prevent the misuses?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI D. R. CHAVAN): (a) to (c) Inspection of books of account of Kohinoor Mills Limited under Section 209(4) of the Companies Act has been ordered. Inspection Report is awaited.

LICENCES FOR POLYETHYLENE AND SYNTHETIC SACKS

- 397. SHRI K.B. CHETTRI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:
- (a) the total number of licences issued for the manufacture of polyethylene and synthetic sacks;
- (b) whether it is a fact that the issue of such licences have adversely affected the jute industry in the country; and
- (c) if so, what steps Government porpose to take in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH): (a) One 'Carrying on Business' licence has been issued for the manufacture of 2 million numbers of high density polyethylene woven bags.

(b) and (c) The possible impact of further licensing for the manufacture of plastic-sacks on the jute industry and other related aspects are presently under examination of Government. The existing production capacity for plastic sacks in the organised sector is too small to have an adverse effect on the jute industry.